

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 781/2024

**IN THE MATTER OF:**

Sh. Manish Jain

... Applicant

Versus

Union of India & Ors.

... Respondent (s)

**I N D E X**

<b><u>Sl. No.</u></b>	<b><u>Particulars</u></b>	<b><u>Pg. No.</u></b>
1.	Report on behalf of Irrigation & Flood Control Department, Govt. of NCT of Delhi	1-2
2.	<b>Annexure R-1:</b> Photographs showing deployment and operation of machinery between 03.08.2024 and 16.08.2024.	3-6

FILED BY:

NEW DELHI  
DATED: 09.07.2025

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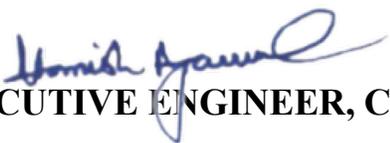
**REPORT ON BEHALF OF IRRIGATION & FLOOD CONTROL  
DEPARTMENT, GOVT. OF NCT OF DELHI**

**MOST RESPECTFULLY SHOWETH:-**

1. It is respectfully submitted that the land in question i.e. the bank of river Yamuna near Pusta Road and its Ghats near wazirabad and Jagatpur village, where the alleged dumping of domestic dry and wet garbage, commercial waste and debris has been reported, falls within the O-Zone (Flood Plain Area) along the river Yamuna. This area does not fall under the direct administrative jurisdiction of Irrigation & Flood Control Department (I&FCD).
2. It is further submitted, with reference to the Municipal Corporation of Delhi's report dated 12.11.2024, that the observation regarding non-extension of support by the I&FC Department is not factually correct. The I&FC Department had duly extended support to MCD by deploying required machinery—specifically, a Long Boom Excavator (Poclain)—to assist in lifting and removing waste material from the site during the period from 03.08.2024 to 16.08.2024, as requested by the MCD. Photographs showing

the machinery deployed and the work undertaken during the aforementioned period is annexed herewith as **Annexure R-1**.

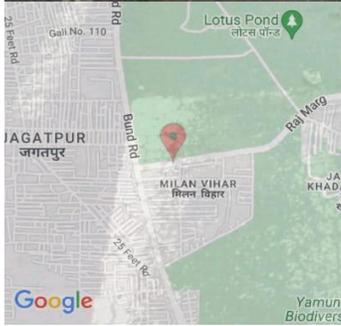
3. The I&FC Department remains committed to supporting all coordinated efforts being undertaken by the concerned authorities for remediation of the area and is willing to provide further assistance as may be required.

  
**EXECUTIVE ENGINEER, CD-VI**

Date: 09.07.2025

Annexure R-1





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Delhi  
Delhi  
India



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